

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N.Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H.Jung, Member**

**Review Petition No.2/2005
in
Petition No. 13/2004**

In the matter of

Review of Commission' Order dated 6.9.2004 in petition No. 13/2004 in respect of calculation of Power Grid transmission tariff for post ABT period from 1.11.2003.

And in the matter of

North Eastern Electric Power Corpn. Ltd.

....Petitioner

Vs

1. Power Grid Corporation of India Ltd., New Delhi
 2. Assam State Electricity Board, Guwahati
 3. Meghalaya State Electricity Board, Shillong
 4. Department of Power, Govt. of Tripura, Agartala
 5. Power and Electricity Department, Govt. of Mizoram, Aizawl
 6. Electricity Department, Govt. of Manipur, Imphal
 7. Department of Power, Govt. of Arunachal Pradesh, Itanagar
 8. Department of Power, Govt. of Nagaland, Kohima
 9. National Hydroelectric Power Corporation Ltd., Faridabad
 10. North Eastern Regional Load Despatch Centre, Shillong
 11. North Eastern Regional Electricity Board, Shillong
- Respondents**

The following were present:

1. Shri P.K.Borah, NEEPCO
2. Shri R. Mallik, NEEPCO
3. Shri N.J.Medhi, NEEPCO
4. Shri A.K.Srivastava, NHPC
5. Shri L.M.F.Sohtun, MeSEB
6. Shri H.K.Sharma, ASEB
7. Shri U.K.Tyagi, PGCIL
8. Shri C.Kannan, PGCIL
9. Shri M.G.Raoot, NERLDC
10. Shri R. Sutradhar, NERLDC

ORDER
(DATE OF HEARING: 21.6.2005)

Heard the representatives of the parties on admission.

2. Admit.

3. The representative of the petitioner stated that the copy of the review petition had already been served on the respondents. The respondents may file their reply to the review petition latest by 20.7.2005, with a copy to the petitioner who may file its rejoinder, if any, by 29.7.2005.

4. List this petition on 4.8.2005 for further directions.

Sd/-
(A.H.JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N.SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 28th June 2005